CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL <u>NEW DELHI</u>

PRINCIPAL BENCH - COURT NO. - IV

Customs Early Hearing Application No. 50238 of 2022

(On Behalf of Assessee)

in

Customs Appeal No. 50218 of 2020 [DB]

[Arising out of Order-in-Original No.01/2020/UG/PR.COMM. dated 13.01.2020 passed by the Principal Commissioner of Customs (ACC Import), New Delhi]

M/s. Nikkamal Jewellers

... Appellant

66/2253, 1st Floor, Opp. Gurudwara, Karol Bagh, New Delhi-110005

VERSUS

Commissioner of Customs, New Delhi (ACC Import)

...Respondent

New Customs House, Near IGI Airport, New Delhi - 110037

APPEARANCE:

Mr. Vineet Singh, Advocate for the Appellant

Mr. Rakesh Kumar, Authorised Representative for the Respondent

CORAM: HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING/DECISION: 27.05.2022

MISCELLANEOUS ORDER No. 50262 / 2022

P.V. SUBBA RAO

This application for early hearing is filed by the appellant seeking out of turn hearing of the appeal. Learned Authorized Representative supports the application. Accordingly, the application is allowed.

2. List the appeal for final disposal on **18.08.2022.**

[Dictated and pronounced in the open Court]

(P.V. SUBBA RAO) MEMBER (TECHNICAL)

(DR. RACHNA GUPTA) MEMBER (JUDICIAL)